

**Provision of Housing Sites
Under Sixth Plan**

1102. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of WORKS
AND HOUSING be pleased to state :

(a) the target set for providing sites for construction of houses all over the country under different housing schemes in the Sixth Plan ;

(b) the number of families which have been provided house sites under those housing schemes in the last three years ;

(c) the number of more families expected to be provided house sites in 1983-84 and 1984-85 according to the progress made and schemes envisaged in this regard ; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The target for the Sixth Five Year Plan to provide house-sites for construction of houses under the house Sites-cum-Construction Assistance Scheme is 68 lakhs.

(b) During the last three years i.e. 1980-81, 1981-82 & 1982-83, 33.7 lakh families have been provided house-sites.

(c) and (d) During 1983-84 and 1984-85, 34.3 lakh families are expected to be provided house-sites.

**Implementation of Water Supply
Schemes in Problem Villages**

1103. SHRIMATI JAYANTI
PATNAIK :

SHRI G. Y. KRISHNAN

SHRI ANANTHARAMULU
MALLU :

SHRI LAKSHMAN
MALLICK :

Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) whether additional outlay has been made to provide incentive grants for implementation of water supply schemes in problem villages of various States and Union Territories;

(b) if so, the amount of additional outlay that has been made for the above purpose ;

(c) the State-wise additional allocation going to made for the above purpose during the Sixth Plan along-with the criteria regarding its distribution amongst the states; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) Yes, Sir.

(b) Rs. 75 crores.

(c) and (d) A Committee has been formed with Secretary, Ministry of works and Housing as chairman and representatives from the Planning Commission, Ministries of Finance; Health and Family Welfare, Rural Development and Agriculture as members. The additional funds under the new incentive scheme are to be released to various States/UTs based on their performance under the normal programmes. The Committee, in its first meeting, has decided to release Rs. 20 crores as first instalment on the basis of performance of the States/UTs upto end of June, 1983. The Committee has also decided that the performance of the States/UTs would be reviewed in January '84 taking into consideration the physical achievements by various States/UTs upto the end of December, 1983 and release the balance amount of Rs. 55 crores on the basis of performance.

**Acquisition of land from Tribal
Farmers by Forest Department**

1104. SHRI CHITTA MAHATA ;
Will the Minister of AGRICULTURE
be pleased to state :

(a) whether it is a fact that the forest departments of all the States have acquired land from tribal farmers, particularly in Uttar Pradesh;

(b) whether it is also a fact that a Writ petition is pending in the Supreme Court in this regard ; and

(c) if so, the details thereof and the steps Government propose to take in releasing their land forthwith ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) No such instance has come to the notice of this Ministry.

(b) No writ petition is pending in the Supreme Court of India regarding acquisition of land of tribal farmers by Government of Uttar Pradesh.

(c) Does not arise.

Performance of ICAR Poultry Institute

1105 DR. A. U. AZMI : Will the Minister of AGRICULTURE be pleased to state ;

(a) the performance of ICAR Poultry Institute stock in terms of best hen-housed annual egg lay, average hen-housed annual egg lay per bird; year wise with number of layers involved during 1980-81, 1981-82, 1982-83;

(b) the total expenditure on poultry feed year-wise incurred by ICAR Poultry Institute from 1980-81 upto 1 November, 1983 and the corresponding revenue receipts accrued from sale of eggs, chicks and meat, separately year-wise ;

(c) the rate per hybrid chick sold, sexed or unsexed, separately, year-wise from 1980-81, separately for layers and broilers alongwith number of each strain sold with list of purchasers correspondingly, year wise;

(d) whether hatchery right has been issued for commercial exploitation for promising poultry stocks evolved by ICAR Poultry institute, if so, when and to whom and if not, the reasons therefor ; and

(e) whether Government have monitored relevance and efficiency of Poultry Institute programmes and if so, the monitoring committee with bio-data of each member and its findings ?

THE MINISTER OF AGRICULTURE : (RAO BIRENDRA SINGH) :

(a) (i) Best hen lay housed annual egg lay :

<i>Year</i>	<i>Egg lay per bird</i>
1980-81	260.3 eggs
1981-82	262.1 "
1982-83	260.3 "

(ii) Average hen housed annual egg lay per bird :

<i>Year</i>	<i>Egg lay per bird</i>
1980-81	238
1981-82	245
1982-83	242

(iii) No. of layers involved :

<i>Year</i>	<i>Cross pullets tested</i>	<i>Parents</i>
1980-81	768	2295
1981-82	448	3294
1982-83	580	4181